Lakshmikant Jha

Secretary-in-Charge Birar Legislative Assembly, Patna



Phone: 2217840 (O)

Fax : 0612-2232212

Letter No.-L.O.B.- 19/2012-317 /L.A. 5/2/13

Dear Shri

I take this opportunity to apprise you briefly about the 7th Session of the 15th Bihar Legislative Assembly which commenced on 29th November, 2012 and was adjourned sine-die on 05th December, 2012. The House held 05 sittings.

Opening Address by Hon'ble Speaker

The session commenced with the address by Hon'ble Speaker. Hon'ble Speaker welcome the members and apprise them about the business to be transacted during the session.

He apprised the House about the visit of the Pakistani Parliamentary delegation to the premises of Bihar Legislative Assembly on 25th August, 2012. A team of Journalists of Maharashtra, Mumbai visited the state of Bihar with whom a meeting with Press Advisory Committee of Bihar Legislative Assembly was organised on 18th October, 2012 in the banquet hall of Bihar Legislative Assembly.

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

Assent to Bills

A statement concerning the assent of HE the Governor of Bihar to Six Bills passed during the 6^{th} session of 15^{th} Assembly was stated by the Assembly Secretary.

Financial Business

- (i) The 02nd supplementary demands for grants for the year 2012-13 were presented before the house on 30th November, 2012. Discussion and voting on this supplementary demands for grants were held on 4th December, 2012 and passed by voice vote. The concerned Appropriation Bill was passed on the same day.
- (ii) Demands for excess expenditure during financial year 1978-1979, 1979-80, 1980-81, 1981-82, 1982-83, 1985-86, 1987-88, 1988-89, 1992-93, 2008-2009 and 2009-2010 were presented before the house on 04th December, 2012 passed by voice vote on the same day. The concerned Appropriation Bill was also passed on the same day.

Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge :-

- A copy of the Bihar Human Rights Commission, Chairperson and Members (Salaries, Allowances and other terms and conditions of service) Rule, 2009 U/s-41 (3) of the Protection of Human Rights Act, 1993.
- (ii) The Annual Report of Bihar State Electricity Board, Patna U/s- 61(3) of the Electricity Supply Act, 1948 for the year 2006-07, 2007-08, 2008-09 and 2009-10.
- (iii) The Annual Report of Bihar State Bridge Construction Corporation Ltd U/s-619(A) of the Company Act, 1956 for the year 2001-02 to 2009-10.
- (iv) A copy of the Bihar Panchayat (Procedure of making By-laws and Regulation) Rule, 2012 and the Bihar Gram Sabha (Co-ordination of meeting and Procedure for conduct) Rule, 2012 U/s-146 (2) of Bihar Panchayat Raj Act, 2006.

- (v) The Report of the Examiner of Local Accounts U/s- 31(4) of the Bihar Pancha Raj Act, 2006 and Bihar Panchat Raj (Amendment) Act, 2011 for the year ended on 31st March, 2009 and 2010.
- (vi) A copy each of 28 Declarations issued U/s-5(1) of the Bihar Special Courts Act, 2009 and Rule-7 of Bihar Special Courts Rules, 2010.
- (vii) Notification No.- S.O.-170 dated 21.09.2012 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005 and Notification No.- S.O.-191 dated 17.10.2012 under the provision of Section-9(4) of the Bihar Tax on Entry of Goods in Local Area for Consumption, Use on Sale Act, 1993.

Legislative Business

During the session, following Bills were introduced, considered and passed by the House:-

- (1) The Bihar Urban Planning and Development Bill, 2012
- (2) The Bihar State University (Amendment and Validation) Bill, 2012
- (3) The Patna University (Amendment and Validation) Bill, 2012
- (4) The Bihar Agriculture Land (Conversion For Non-Agriculture Purpose) (Amendment) Bill, 2012
- (5) The Bihar State Mela Authority (Amendment) Bill, 2012
- (6) The Bihar Appropriation (No.-4) Bill, 2012
- (7) The Bihar Appropriation (Excess Expenditure 1978-1979, 1979-1980, 1980-1981, 1981-1982, 1982-1983, 1985-1986, 1987-1988, 1988-1989, 1992-1993, 2008-2009 and 2009-2010) Bill, 2012
- (8) The Bihar State Street Vendors (Protection of Livelihood and Regulation of Trade) Bill, 2012.

Petitions

During the session 50 petitions were received out of which 36 were accepted and 14 were rejected. A statement of accepted petitions was laid on the table by the Secretary-in-charge.

Nivedan

In this session, 100 Nivedans were received out of which 84 were admitted and sent to the concerned department for reply and rest 16 were rejected.

Questions

During the session, altogether 740 notices of questions were received, out of which 519 were admitted. Out of said admitted questions, 08 were short notice questions, 385 were starred questions and 126 were unstarred questions. 62 questions were answered on the floor of the House. Answers to 111 questions were placed on the table of the House. Answer of 08 questions were enclosed with the printed questions, 02 questions were not asked due to the absence of the member concerned and 336 questions were not asked due to paucity of time.

Calling Attention Motions

102 notices for Calling Attention Motions were received out of which 8 were accepted for oral replies and 85 notices were sent to the concerned departments for written replies. Out of 102 notices 09 notices were rejected.

Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, 88 notices of Private Member Resolutions were received out of which 86 were accepted and 02 were rejected. Out of accepted notices, 71 were withdrawn and 12 were accepted in the House, 03 were not taken due to the absence of member concerned in the House.

Obituary Reference

During this session, the House mourned the death of the following dignitaries :-

- (1) Late Ramsevak Hajari,
- Late Shakil Ahmad Khan,
- (3) Late Ram Chandra Yadav,
- (4) Late Chandeswar Prasad
- (5) Late Murlidhar Mandal
- (6) Late Premlata Rai
- (7) Late Kailashpati Mishra
- (8) Late Aditya Singh and
- (9) Late Mangal Singh Lamey

Valedictory Speech

On 5th December, 2012 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

Prorogation

The 7th session of the 15th Bihar Legislative Assembly was prorogued w.e.f. 05th December, 2012 vide Notification No.-P.A.-1/V.M.(Session)-01-02/2012-16 dated 09.01.2013.

With warm regards.

Yours Sincerely,

(Lakshmikant Jha)

Sécretary-in-charge,

Bihar Legislative Assembly, Patna.

To, Shri